

**Committee on Private
Members' Bills and
Resolutions**

[Shri Jagjivan Ram]

Gazette dated the 7th September, 1961.

- (ii) Notification No. F. 12/54/61-Transport, published in Delhi Gazette dated the 21st September, 1961. [*Placed in Library, see No. LT-155/62.*]

**INDIAN MEDICAL COUNCIL (POST-GRADUATE
MEDICAL EDUCATION COMMITTEE)
RULES**

The Minister of Health (Dr. Sushila Nayar): I beg to lay on the Table a copy of the Indian Medical Council (Postgraduate Medical Education Committee) Rules, 1961, published in Notification No. S.O. 1699 dated the 22nd July, 1961 under sub-section (2) of section 32 of the Indian Medical Council Act, 1956. [*Placed in Library, See No. LT-156/62.*]

FERTILISER (CONTROL) THIRD AMENDMENT ORDER

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): On behalf of Shri A. M. Thomas, I beg to lay on the Table a copy of the Fertiliser (Control) Third Amendment Order, 1962, published in Notification No. GSR 656 dated the 12th May, 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1956. [*Placed in Library, See No. LT-157/62.*]

12.0 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
FIRST REPORT**

Shri Krishnamoorthy Rao (Shimoga): I beg to present the First Report of the Committee on Private Members' Bills and Resolutions.

12.02½ hrs.

ELECTIONS TO COMMITTEES

**CENTRAL COMMITTEE OF TUBERCULOSIS
ASSOCIATION OF INDIA**

The Minister of Health (Dr. Sushila Nayar): I beg to move:

"That in pursuance of clause 3 (vii) of the Rules and Regulations of the Tuberculosis Association of India, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Central Committee of the Tuberculosis Association of India."

Mr. Speaker: The question is:

"That in pursuance of clause 3 (vii) of the Rules and Regulations of the Tuberculosis Association of India, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct two Members from among themselves to serve as members of the Central Committee of the Tuberculosis Association of India."

The motion was adopted.

**NATIONAL FOOD AND AGRICULTURE
ORGANISATION LIAISON COMMITTEE**

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): I beg to move:

"That in pursuance of the Ministry of Agriculture (now Food and Agriculture) Resolution No. F. 16-72/47-Policy, dated the 8th November, 1943, as amended to date, the Members of Lok Sabha do proceed to elect in such manner as the Speaker may direct, four Members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee for a period of three years."